

Office of the District Judge, Purba Medinipur  
(English Department)

Order No. 49 /

Dated, the 16<sup>th</sup> day of June, 2021.

Pursuant to the Letter No. 2180-RG dated 16.05.2021 of the Hon'ble High Court at Calcutta conveying the direction of the Hon'ble Court that "**The subordinate Courts shall regulate their functions in a restricted manner**" and pursuant to further lockdown announced by the Government of West Bengal for the period from 16.06.2021 to 30.06.2021 and pursuant to the resolution dated 15.06.2021 taken by Civil and Criminal Bar Associations of Contai, that Ld. Advocates are unable to take any step in all cases till 21.06.2021, all the Judicial Officers posted at the Contai Sub-Division will follow the roster as per direction in the earlier **Order No.28, dated 17.05.2021 and Order No.36, dated 24.05.2021** till further order.

In view of the above, all the Judicial Officers of the Contai Sub-Division are hereby requested to prepare a roster of staff members under their control on and from 17.06.2021 to 30.06.2021, except on holidays on a rotation basis in the respective Courts as per their convenience for effective functioning of the Courts, maintaining COVID-19 protocol and send the same to the undersigned for formal approval. It is however made clear that in the event, any staff who has been granted leave on duty, the said staff shall have to remain in the station and he shall keep his mobile in 'on mode' even on the days of his leave on duty. It is also to ensure that a staff who shall be leave on duty on the particular day must attend office on the said very day if he is called by his P.O/P.O in-charge and in case he does not turn up, his leave application will be viewed strictly.

Office is directed to circulate this order to all concerned and also to publish the instant order on the official website of the Judgeship of Purba Medinipur.

**Email-id : [distjudge.purbamedinipur@gmail.com](mailto:distjudge.purbamedinipur@gmail.com)**

  
District Judge  
Purba Medinipur.  
16-06-2021.

**Office of the District Judge, Purba Medinipur at Tamluk**  
(English Department)

**Memo No. 1334 | XVII -1, Dated Tamluk the 16<sup>th</sup> day of June 2021**

Copy forwarded to:

1. The Addl. District & Sessions Judge, 1st / 2nd Court, Contai.
2. The Addl. District & Sessions Judge, Fast Track, 1st./2nd Court, Contai.
3. The Addl. Chief Judicial Magistrate, Contai.
4. The Civil Judge (Sr. Div.), 1st / 2nd Court, Contai
5. The Civil Judge (Jr. Div.), 1st/2nd/Addl. Court, Addl. 1<sup>st</sup>/2<sup>nd</sup> Court, Contai.
6. The Judicial Magistrate, 1st / 2nd / 3rd Court, Contai.
7. The Presidents and the Secretaries Civil and Criminal Bar Association, Contai.
8. The Sheristadar, District Judge's Court at Tamluk.
9. System Assistant, District Judge's Court at Tamluk.
10. The Court Manager, District Judge's Court at Tamluk.

for information and taking necessary action.

  
District Judge  
Purba Medinipur.  
16-06-2021.